COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA No. 1406 of 2018 in DFR No. 2760 of 2018

Dated: 29th November, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

<u>In the matter of</u> : Mytrah Vayu (Som) Private Limted	Vs.		Appellant(s)
Rajasthan Electricity Regulatory Con	nmission & Ors.	••••	Respondent(s)
Counsel for the Appellant(s) :	Mr. Hemant Sahai Ms. Puja Priyadarshni Mr. Nived V. Mr. Siva Girish Mr. Dharmendra		
Counsel for the Respondent(s) :	Mr. Bipin Gupta Mr. Paramhans for R-3	to 6	

ORDER (IA No. 1406 of 2018 – for delay in filing)

Heard the learned counsel Mr. Hemant Sahai, appearing for the Appellant, and the learned counsel, Mr. Bipin Gupta, appearing for the Respondent Nos.3 to 6.

The learned counsel appearing for the Appellant submitted that there is a delay of 422 days in filing the Appeal which has been explained satisfactorily and sufficient cause has been made in the accompanying affidavit along with application. The same may kindly be accepted and delay may kindly be condoned.

The learned counsel appearing for the Respondent Nos. 3 to 6 fairly submitted that submission made by the learned counsel appearing for the Appellant may please be taken on record and delay may be condoned.

Submissions made by the learned counsel appearing for the Appellant and learned counsel appearing for the Respondent Nos. 3 to 6, as stated above, place on record.

After hearing the learned counsel appearing for both the parties and going through the reasoning given in the accompanying affidavit along with application explaining the delay in filing of the appeal, we find it satisfactory as the sufficient cause has been made out. The same is accepted and the delay in filing the appeal is condoned. IA No. 1406 of 2018 for delay in filing the Appeal is allowed.

Registry is directed to number the Appeal and post the matter for admission on <u>30.11.2018.</u>

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member